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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIANAND SHARMA): Sir, on behalf of the hon. Prime Minister, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2006-2007.

(Placed in Library. See No. LT 3877/06)

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2006-2007.

(Placed in Library. See No. LT 3878/06)

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table-

- (1) (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2006-2007, together with a Corrigendum thereto.

(Placed in Library. See No. LT 3879/06)

- (2) (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Law and Justice for the year 2006-2007.

(Placed in Library. See No. LT 3880/06)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table a copy of the Public Enterprises Survey (Volumes I to III) (Hindi and English versions) for the year 2004-2005.

(Placed in Library. See No. LT 3881/06)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): Sir, I beg to lay on the Table-

- (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2004-2005.
- (i) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3882/06)

THE MINISTER OF PANCHAYATI RAJ AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AYAR): Sir, I beg to lay on the Table a copy each of the following Detailed Demands for Grants (Hindi and English versions):-

- (i) Ministry of Youth Affairs and Sports for the year 2006-2007.

(Placed in Library. See No. LT 3883/06)

- (i) Ministry of Panchayati Raj for the year 2006-2007.

(Placed in Library. See No. LT 3884/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Shrimati Meira Kumar, I beg to lay on the Table-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2006-2007.

(Placed in Library. See No. LT 3885/06)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2006-2007.

(Placed in Library. See No. LT 3886/06)

(3) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2005-2006.

(Placed in Library. See No. LT 3887/06)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, I on behalf of Shri K.Chandrashekar Rao, I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2004-2005.
- (1) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3888/06)

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3889/06)

- (1) A copy of the Notification No. G.S.R.25 (E) (Hindi and English versions) published in Gazette of India dated the 19th January, 2006, making certain amendments in the Notification No. G.S.R. 375 (E) dated the 7th June, 2005 issued under Industrial Employment (Standing Orders) Act, 1946.

(Placed in Library. See No. LT 3890/06)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Ocean Development for the year 2006-2007.

(Placed in Library. See No. LT 3891/06)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2006-2007.

(Placed in Library. See No. LT 3892/06)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): Sir, I beg to lay on the Table a copy of the Indian Council of World Affairs Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 74 (E) in Gazette of India dated the 21st February, 2006, under section 27 of the Indian Council of World Affairs Act, 2001.

(Placed in Library. See No. LT 3893/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, I beg to lay on the Table-

- (t) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (t) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2004-2005.
- (t) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (t) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3894/06)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table a copy each of the following Detailed Demands for Grants (Hindi and English versions):-

- (t) Department of Posts for the year 2006-2007.

(Placed in Library. See No. LT 3895/06)

- (t) Department Telecommunications for the year 2006-2007.

(Placed in Library. See No. LT 3896/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Shri Prithviraj Chavan, I beg to lay on the Table-

- (t) A copy each of the following Detailed Demands for Grants (Hindi and English versions):-

- (t) Department of Atomic Energy for the year 2006-2007.

(Placed in Library. See No. LT 3897/06)

- (t) Department of Space for the year 2006-2007.

(Placed in Library. See No. LT 3898/06)

- (t) A copy of the Outcome Budget (Hindi and English versions) of the Department of Space for the year 2006-2007.

(Placed in Library. See No. LT 3899/06)

- (3) A copy of the Performance Budget (Hindi and English versions) of the Department of Atomic Energy for the year 2006-2007.

(Placed in Library. See No. LT 3900/06)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2004-2005, alongwith Audited Accounts.
- (t) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2004-2005.

- (1) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3901/06)

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2006-2007.

(Placed in Library. See No. LT 3902/06)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table a copy of the Notification No. G.S.R. 80 (E) (Hindi and English versions) published in Gazette of India dated the 28th February, 2006, containing Order directing that every producer of sugar to sell and dispatch the monthly quota of sugar released to him for sale by the monthly release order within the specified period to furnish its details to Directorate of Sugar, Department of Food and Public Distribution, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library. See No. LT 3903/06)
